

**GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (CODES DIVISION),
Civil Secretariat, Jammu/Srinagar**

Notification,

Jammu, the 11th November, 2022.

S.O. 591 .— In exercise of the powers conferred under section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is pleased to delegate his Financial Powers to accord Technical sanction in favour of the Officers of Rural Development Department, to the extent as indicated under:-

S.No.	Nature of Power	To whom delegated	Extent	Remarks
1.	To accord Technical Sanction	Assistant Executive Engineer	Up to Rs. 5.00 Lakhs	Subject to the condition that: a. Estimated cost technically sanctioned does not exceed the corresponding administratively approved cost. b. work has been approved in Capex/ Revenue component of budget and funds are available. c. For incurring expenditure from own resources GFR-2017 shall be followed. There shall be no distinction between capital and revenue expenditure.
		Assistant Engineer	Up to Rs. 3.00 Lakhs	
		Junior Engineer	Up to Rs. 1.00 Lakh	

By Order of the Lieutenant Governor.

**Sd/-
(Nitu Gupta), JKAS,
Secretary,
Finance Department.**

No. FD-Code/469/2021-02-1819

Dated: 11.11.2022

Copy to the:-

1. Advocate General, J&K High Court, Jammu/Srinagar.

2. Principal Accountant General, J&K, Jammu/Srinagar.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Director General of Police, J&K.
5. Principal Secretary to the Hon'ble Lieutenant Governor
6. All Principal Secretaries to Government.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
9. Chief Electoral Officer, J&K.
10. All Commissioner/ Secretaries to Government.
11. Divisional Commissioner, Jammu /Kashmir.
12. Chairperson, J&K Special Tribunal.
13. Principal Secretary to Chief Justice, J&K High Court, Jammu/Srinagar.
14. Registrar General, J&K High Court, Jammu/Srinagar.
15. Director, Anti Corruption Bureau, J&K.
16. Director General, Audit and Inspections.
17. Director General, Budget Division.
18. Director General, Accounts and Treasuries.
19. Director General, Local Fund Audit & Pensions, J&K.
20. Director General, Funds Organization.
21. Director Information, J&K.
22. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
23. Secretary, J&K Public Service Commission.
24. All District Development Commissioners.
25. Secretary, J&K Legislative Assembly.
26. Director, Accounts & Treasuries, Jammu/Kashmir.
27. Director/Principal, Northern Zonal Accountancy Training Institute, Jammu.
28. All Directors of Finance/Financial Advisors & CAOs.
29. Principal, Accountancy Training Institute, Srinagar.
30. Joint Director, J&K Funds Organization, Jammu/Srinagar.
31. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
32. All Treasury Officers.
33. Private Secretary to the Hon'ble Advisors (B).
34. Private Secretary to the Chief Secretary.
35. PA to Secretary, Finance Department.
36. I/C website, Finance Department (www.jakfinance.nic.in).
37. I/C website, GAD (www.jkgad.nic.in).
38. Government Order File (W2scs).


(Sonika Arora)
Deputy Director (Codes),
Finance Department.